



CLS
CORPORATE LAW SOCIETY
NATIONAL LAW UNIVERSITY, JODHPUR

INDUSLAW
THOUGHT LEADERSHIP ... APPLIED

6TH PRANITA MEHTA MEMORIAL ESSAY WRITING COMPETITION

*Organized by Corporate Law Society of National Law
University, Jodhpur | Knowledge Partner - IndusLaw*

CONNECT WITH US AT-



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Corporate Law Society, NLUJ



corporatelawsociety_nluj



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ABOUT NLUJ & CLS

National Law University, Jodhpur ["NLUJ"] is one of India's leading law schools situated at the vibrant and colourful city of Jodhpur, Rajasthan. NLUJ has constantly been ranked as one of the top law schools in India.

The Corporate Law Society ["CLS"] of NLUJ was established in 2014, with the primary objective of fostering discussions related to corporate law. To facilitate such discussions, we host stimulating lectures given by eminent corporate lawyers on contemporary issues relating to capital markets, banking and finance, competition laws, mergers and acquisitions, projects, etc.

Further, our primary activity is hosting the Pranita Mehta Memorial Essay Writing Competition ["Essay Competition"] annually in memory of Late Ms. Pranita Mehta, an exceptional student of NLUJ. We have successfully conducted 5 editions of the Essay Competition.



ABOUT MS. PRANITA MEHTA

An epitome of excellence and diligence, Ms. Pranita Mehta was an outstanding student at NLUJ (Batch of 2017). She had been a part of the CLS since its inception and was associated with the Society as an Adviser in 2016. In addition to leading a formidable academic career both at school and university, she was second to none when it came to extracurricular activities. Throughout her time in NLUJ, Pranita performed exceptionally well in her academic endeavors as well as at various international moot court competitions.

Pranita, a corporate law enthusiast, was also amongst the first ones in her batch to get recruited by one of India's Tier-1 law firms. She personified not just the ideal student but also embodied the right mix of charm and cheerfulness. Also known as a dynamic all-rounder, Pranita touched everyone's lives by becoming a major source of inspiration and delight.

ABOUT THE ESSAY COMPETITION

Eligibility Criteria

All students pursuing under-graduate (three/five year) or post-graduate law degrees from any law school/university/college recognized by the Bar Council of India are eligible to participate in the Competition.

Topics

- Code of Conduct for CoC: Fall of CoC Supremacy?
- The Zee-Sony Marriage: Concerns in Corporate Governance
- The Proposed "Promoter" to "Person in Control" Approach of SEBI: A Welcome Change?
- Section 29A of the Insolvency and Bankruptcy Code, 2016: Corporate Governance in the aftermath of CIRP
- Safe Harbour Protection Directive for E-Commerce Platforms: On the Touchstone of IT Rules
- Interplay between G7's Global Minimum Corporate Tax Rate and Corporate Governance in India



Prizes

- Prize Money: The winners will be awarded the following exciting prize money:
 - First Prize: Rs. 25,000/-
 - Second Prize: Rs. 15,000/-
 - Third Prize: Rs. 10,000/-
- Publication with JCLG: The winning essay will also be published in the well-reputed Journal on Corporate Law and Governance ["JCLG"].
- Internship with IndusLaw: Top three winners of the Competition will also get the opportunity to intern with IndusLaw.
- Merit Certificates: Top ten submissions will also be given merit certificates.

Important Dates - Registration & Submission

- DEC 25** • Registration: Interested students must register with CLS by **December 25, 2021 [11:59 PM]** in order to confirm their interest in participation. To register, [click here](#).
- Submission: Participants must submit their essays by **January 9, 2021 [11:59 PM]**. To submit, [click here](#).

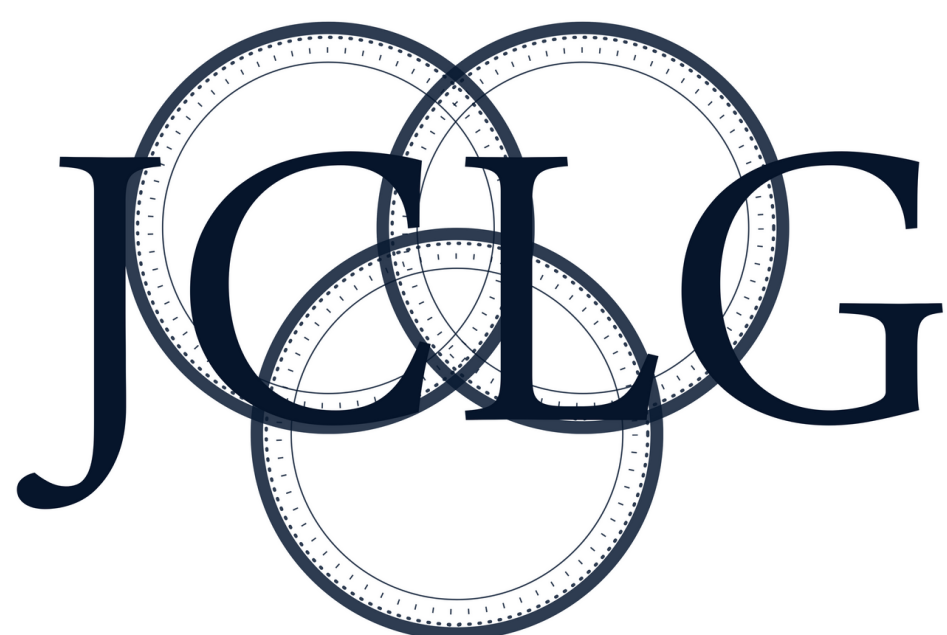
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ABOUT THE ESSAY COMPETITION

Tie-Up With JCLG

JCLG is a peer-reviewed journal, established in 2008 by the Centre for Corporate Governance, with annual publication on contemporary corporate law issues. Along with exploring the various problems and challenges that affect the corporate world, JCLG attempts to examine and offer workable solutions, which may help regulatory and policy decisions.

JCLG and CLS have collaborated together, whereby, **JCLG exclusively publishes the winning essay of the Essay Competition.*** Their latest Issue, Volume IV Issue 2 on the theme “Evolving Precepts of Corporate Governance: Lessons to Learn and Unlearn” is out now. This issue, along with contributions from eminent experts, academicians and students, also includes the winning essay of the 5th Pranita Mehta Memorial Essay Writing Competition.



Knowledge Partner - IndusLaw

IndusLaw is an Indian law firm advising clients worldwide on Indian law, in relation to their transactional goals, business strategies and resolution of disputes. Founded in 2000, it has offices in Bangalore, Delhi, Mumbai and Hyderabad.

The firm and its lawyers are ranked by various guides and publications of national and international repute.

The **top 3 winners will get a chance to intern with the firm.** The competition will also be **judged by partners** from the firm.*

*Terms and Conditions:

- The winning essay will be published by JCLG subject to its detailed review process. The author will be required to fully cooperate with the Editorial Board and will have to incorporate changes as deemed fit by them.
- The internships with IndusLaw would be provided for a period of 4 weeks. CLS will initially connect Indus Law and the winners, post which they will coordinate amongst themselves to set up the dates, location and other details of the internship.
- Neither CLS nor NLUJ can be held responsible for the performance or behaviour of the winners during the course of their internship.

ABOUT THE ESSAY COMPETITION

Submission Guidelines

- Submission shall be made only in MS-Word format (.doc/.docx). PDF form shall not be accepted.
- Formatting Guidelines:
 - Font and Size of Main Text and Footnote: Times New Roman, 12 Point for main text, and Times New Roman, 10 Point for footnotes.
 - Size and Alignment: A4 Size with 1 Inch Margin; all text except headings should be justified.
 - Footnoting: The participant has to adopt a uniform style of citation throughout the document.
 - Spacing: Submission should be 1.5 spaced (except footnotes which may be single-spaced).
 - Word Limit: Word limit of the submission is 2000 - 3000 words (excluding abstract and footnotes). Abstract should not be more than 300 words.
 - Plagiarism: Any submission that is found to be plagiarized beyond 25% shall be disqualified from the competition.
 - Anonymity: Participant shall not include his/her name in the submission's text in any form.
 - Co-Authorship: Co-authorship, up to two people, is allowed.
- Any previously published entry would not be permitted.
- Copyright of the submission shall remain with CLS.
- In case of any conflicts, CLS shall be the final authority on the guidelines.
- In case a participant is submitting an assignment/project, which has been submitted to their university's Turnitin repository, CLS requires the participants to submit the associated Turnitin report via email indicating that the plagiarism percent is less than 25%.
- No registration fee is required to participate in the competition.

Queries |

In case of any queries, CLS may be reached out at cls.nluj@gmail.com or at +91 908-232-9527 [Khushi Maheshwari, Convenor].